

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:7072
ANSWERED ON:18.05.2012
TRANSFER OF ICMR LAND
Sampath Shri Anirudhan

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government has taken note of the alleged irregularity in transfer of land by the Indian Council of Medical Research (ICMR) to a Group Housing Society, non-commencement of works for thirteen years and wasteful expenditure as a result of delayed decisions by the ICMR;
- (b) if so, the details thereof;
- (c) whether the Government has considered the legality of transfer of the land by ICMR to the Group Housing Society;
- (d) if so, the details alongwith the outcome thereof; and
- (e) the steps taken by the Government for early resolution of the above issue to ensure timely completion of works within the estimated cost?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SUDIP BANDYOPADHYAY)

- (a) to (e): At present case of the transfer of a plot in Sector 35 Noida by the Indian Council of Medical Research to ICPO-ICMR Co-operative Group Housing Society is with CBI which is investigating the matter.